IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, KOLKATA

REGIONAL BENCH - COURT NO.2

Service Tax Miscellaneous Application No. 75005 of 2024 (EH)

In

Service Tax Appeal No. 75061 of 2023

(Arising out of Order-in-Appeal No.208/ST/BBSR-GST/2022 dated 21.10.2022 passed by Commissioner (Appeals), GST, CX & Customs, Bhubaneshwar.)

M/s. Abhiram Care Taking Expert Services

(Plot No.-1627/6166, Bhaktmadhu Nagar, Lake Valley, Lane-06, Jagamara, Bhubaneswar-751030)

Appellant

VERSUS

Commr. of CGST & CX, Bhubaneswar

(C. R. Building, Rajaswa Vihar, Bhubaneswar-7, Odisha)

Respondent

APPEARANCE:

Mr. Ankit Kanodia & Ms Megha Agarwal, both Advocate for the Appellant

Mr. S. S. Chattopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. R. MURALIDHAR, MEMBER (JUDICIAL)
HON'BLE MR. RAJEEV TANDON, MEMBER (TECHNICAL)

MISCELLANEOUS ORDER NO.75007/2024

Date of Hearing: 10.01.2024 Date of Decision: 10.01.2024

PER R. MURALIDHAR:

The Learned Counsel submits that the amount involved in the present case is for Rs. 1.10 crores.

- 2. We are not convinced for the necessity to grant out of turn hearing.
- 3. Accordingly, the Early Hearing Application is dismissed.

Sd/-

(R. Muralidhar) Member (Judicial)

Sd/-(Rajeev Tandon) Member (Technical)

Pooja